

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 3264**

TO BE ANSWERED ON THE 21ST MARCH, 2023/ PHALGUNA 30, 1944 (SAKA)

ATTACKS ON PUBLIC REPRESENTATIVES

3264. SHRI ASADUDDIN OWAISI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of attack cases reported on public representatives or on their residences in New Delhi district during the last two years;

(b) whether it is a fact that there have been cases of attack on residences of these people thereby damaging public properties and threat to public representatives;

(c) whether some residences are on the continuous target of these miscreants;

(d) if so, the details thereof and the number of persons arrested, booked and charge sheeted for such activities;

(e) whether most cases are reported near the Police Headquarters of Delhi Police; and

(f) if so, the action taken or being taken by the Government for security and safety of such people and their residences?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) to (f): The Delhi Police has reported that four cases of attack on the residences of public representatives have been reported and FIRs registered in New Delhi District during last two years (upto 28.02.2023). 16 persons have been arrested in these four cases and charge sheet has been filed in two cases. All Police Officers have been directed to keep vigil in their respective area to avoid such incidents and to take legal action against the persons who are found indulged in such activities.
